

वर्ष 1974 में भारत निमित्त उपग्रह का छोड़ा जाना

312. श्री वयालार रवि : क्या अन्तरिक्ष मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1974 में भारत से निमित्त उपग्रह के छोड़े जाने की तैयारी में आगे और क्या प्रगति हुई है ;

(ख) क्या थुम्बा अंतरिक्ष केन्द्र के उपग्रह पद्धति प्रभाग का इस कार्य के लिए विकास किया गया है , और

(ग) यदि हा, तो उसकी मुख्य बातें क्या हैं ?

प्रधान मंत्री, परमाणु ऊर्जा मंत्री, इलेक्ट्रॉनिक मंत्री, सूचना और प्रसारण मंत्री तथा अंतरिक्ष मंत्री (श्रीमती इन्दिरा गांधी) :

(क) उपग्रह के मूल रूप के निर्माण के लिए प्रयोगशाला में काम चालू हो गया है और उसे बनाना आरम्भ कर दिया है ।

(ख) जी हा ।

(ग) विक्रम साराभाई अंतरिक्ष केन्द्र, जिसका उपग्रह प्रभाग एक भंग है, सम्पूर्ण प्रयोजना के लिए पूरी तरह से उत्तरदायी है । थुम्बा में स्थित उपग्रह पद्धति प्रभाग ने ही उपग्रह के निर्माण का डिजाइन तैयार किया है और उपग्रह प्रक्षेपण सम्बन्धी कार्य के सभी चरणों से वही सम्बद्ध है ।

**Representation from Employees  
Vikram Sarabhai Space Centre**

313. SHRI VAYALAR RAVI: Will the Minister of SPACE be pleased to state:

(a) whether Government received any representation from the Vikram Sarabhai Space Centre Employees Union; and

(b) if so, the gist thereof and the steps taken thereon?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS, MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF SPACE. (SHRIMATI INDIRA GANDHI) (a) and (b). Government have received a representation from the Vikram Sarabhai Space Centre Employees Union enclosing a petition from certain employees of the Centre regarding tests for recruitment of Lower Division Clerks/Typists. The facts are being ascertained.

**Murder of Dr. J. C. Gupta, Additional  
Civil Surgeon, Baharaleh,  
Uttar Pradesh**

314 SHRI JHARKHANDI RAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government received any communication requesting for an enquiry into the murder of Doctor J. C. Gupta, Additional Civil Surgeon, Baharaleh, Uttar Pradesh on the night of 8-9th May, 1972;

(b) whether till December, 1972 nothing was done to arrest the culprits; and

(c) the steps being taken to investigate and arrest the culprits?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) (a) Three letters are reported have been received by the Government of Uttar Pradesh from Shri C. P. Gupta of Ajmer requesting for probe into case of murder of Dr. J. C. Gupta father-in-law of the petitioner.

(b) and (c). The case was entrusted by the Government of Uttar Pradesh for investigation to the State C.I.D. No useful clues about the culprit have been found so far. The case is still under investigation.